Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: withirp Date of Commencement of Liquidation: 04-08-2025; List of Stakeholders as on Date: 06-08-2025; Name of IP: Dummy IP test; Process Number: 1; Last 5 digitof registration number: 000001

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	1	111	111	111	111	111	111	NA
2	Liquidation costs incurred till date	1	111	111	111	111	111	111	NA
3	Secured financial creditors								NA
4	Unsecured financial creditors	1	111	111	111	111	111	111	Annexure 4
5	Operational creditors (Workmen)	1	111	111	111	111	111	111	Annexure 5
6	Operational creditors (Employees)	1	111	111	111	111	111	111	Annexure 6
7	Operational creditors (Government Dues)	1	111	111	111	111	111	111	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	1	111	111	111	111	111	111	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	1	111	111	111	111	111	111	Annexure 9
Total		9	999	999	999	999	999	999	